

LOK SABHA
UNSTARRED QUESTION No. 1069
TO BE ANSWERED ON 5th February, 2026

EXPANSION OF CGD NETWORK AND PNG INFRASTRUCTURE IN SONIPAT

†1069. SHRI SATPAL BRAHAMCHARI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is aware that the establishment of natural gas-based industries in the Sonipat Lok Sabha Constituency has significant potential for industrial development and employment generation, if so, the details thereof;
- (b) whether it is a fact that the expansion of City Gas Distribution (CGD) network and Piped Natural Gas (PNG) infrastructure in the area is still inadequate causing difficulties to industries, if so the details thereof;
- (c) the number of proposals received and the number of proposals approved for setting up natural gas based industrial units in the said Constituency since 2018;
- (d) whether the Government has proposed any special package or policy to promote gas based industries, if so, the details thereof; and
- (e) the future action plan of the Government in this regard for the Sonipat area?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री सुरेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

(a) to (e) Providing Piped Natural Gas (PNG) connections, establishment of Compressed Natural Gas (CNG) stations and laying of pipeline infrastructure are part of the development of City Gas Distribution (CGD) Network, which inter alia include creation of pipeline infrastructure and other facilities for the supply of PNG to domestic, commercial and industrial units and CNG to transport sector is being carried out by the entities authorized by Petroleum and Natural Gas Regulatory Board (PNGRB) as per their Minimum Work Programme (MWP) and techno-commercial feasibility.

Sonipat Constituency consists of 2 Geographical Areas (GAs) Sonipat GA and Sonipat District (EAAA) & Jind District GA. PNGRB has authorized Sonipat GA to GAIL Gas Limited (GGL). As per the MWP, GGL had to provide 60,000 PNG (D) connections, establish 3 CNG stations and lay 329 inch-km pipeline in the GA by 2014. As on 30.11.2025, GGL has provided 48,270 PNG(D) connections, established 29 CNG stations and laid 586 inch-km pipeline in the Sonipat GA.

Sonipat District (EAAA) & Jind District GA has been authorized by PNGRB to Hindustan Petroleum Corporation Limited (HPCL). As per the MWP, HPCL has to provide 98,000 PNG (D) connections, establish 38 CNG stations and lay 1,183 inch-km pipeline in the GA by 2028. As on 30.11.2025, HPCL has provided 14,769 PNG(D) connections, established 47 CNG stations and laid 1,232 inch-km pipeline in the Sonipat GA.

The authorized CGD entities also supply natural gas to customers in industrial sector in their respective GAs as per the demand and techno-commercial viability. The authorized entities have informed that they have laid adequate infrastructure to connect industrial areas within their GAs. GGL has provided 321 PNG (Industrial) connections and HPCL has provided 25 PNG (Industrial) connections in their respective GAs.

Setting up of natural gas-based industrial units is a commercial decision of individual entity/entrepreneurs and Government does not maintain data on proposals received or approved for establishment of such industrial units.

Development of gas-based industries across the country (including in Sonipat) forms part of the broader objective of increasing the share of natural gas in India's energy basket. Government has taken several measures to promote use of natural gas and create an enabling environment for industries. These, inter-alia, include expansion of National Gas Grid Pipeline, expansion of City Gas Distribution (CGD) network, setting up of Liquefied Natural Gas (LNG) Terminals, reforms in domestic gas pricing such as marketing and pricing freedom with a ceiling price to gas produced from high pressure/high temperature areas, deep water & ultra-deep water and from coal seam to enhance price stability and supply predictability, Sustainable Alternative Towards Affordable Transportation (SATAT) initiatives to promote Compressed Bio Gas (CBG).

Further, PNGRB has rationalised the Unified Tariff by reducing tariff zones from three to two and notified transportation tariffs of Rs. 54/MMBTU for Zone-1 (up to 300 km) and Rs. 102.86/MMBTU for Zone-2 (beyond 300 km), effective from 01.01.2026 which improves affordability and competitiveness of natural gas for industrial consumers.
